

निम्न श्रेणियों में स्थानीय लोगों को मीर-बकनीकी पदों पर 75 प्रतिशत तथा तकनीकी पदों पर 50 प्रतिशत पद देकर, 'एक परिवार में एक को रोजगार' के सिद्धान्त के अधीन कृषि से नीचे के स्तर के शिक्षित बेरोजगार व्यक्तियों को रोजगार की गारंटी देने का विचार है ; और

(ख) क्या इसके फलस्वरूप प्रत्येक जिले में धीरे धीरे गरीबी कम नहीं हो जायेगी ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) ऐसे कोई प्रस्ताव सरकार के विचाराधीन नहीं हैं ।

(ख) प्रश्न उपस्थित नहीं होता ।

प्रशासनिक सुधार

5677. श्री बीलल राम सारण :

श्री प्रसन्नबाई मेहता :

डा० सुब्रह्मण्यम स्वामी :

क्या बृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार प्रशासनिक सुधार की आवश्यकता महसूस करती है और यदि हाँ, तो क्या क्या सुधार आवश्यक हैं; और

(ख) सरकार ने इस सम्बन्ध में क्या कार्यवाही की है अथवा करने का विचार है ?

बृह मंत्रालय में राज्य मंत्री (श्री इल० डी० पाटिल) : (क) और (ख). प्रशासनिक प्रणालियों की पुनरीक्षा एक निरन्तर चलते रहने वाली प्रक्रिया है । कामिक और प्रशासनिक सुधार विभाग को वार्षिक रिपोर्ट प्रविवर्ध संसद सदस्यों में परिचालित की जाती है जिसमें विभाग द्वारा किए गए और किए जाने वाले कार्यों का उल्लेख होता है ।

आवकल नागरिकों को अपेक्षता अधिक संतोष प्राप्त कराने के उद्देश्य से प्रशासन के

विकेन्द्रीकरण, प्रशासनिक एवम् वित्तीय अधिकारों के प्रत्यायोजन, नियमों एवम् कार्यविधियों के सरलीकरण और विभिन्न प्रकार के कार्यों के लिए मानदण्ड निर्धारित करने पर बल दिया जा रहा है ।

Setting up of a Committee on Coal Problems

5678. SHRI PRASANNBHAI MEHTA: Will the Minister of ENERGY be pleased to state:

(a) whether the Indian Coal Merchants Association has urged to set up an independent high level committee for examining and solving the problems arising from inadequate allotments of coal, rise in prices, deterioration in coal quality and grade;

(b) if so, whether Government have examined the suggestions; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) A proposal to this effect is contained in the Presidential address at the first half-yearly general meeting of the Association held in March, 1978.

(b) and (c). The problems of coal allotment have been under constant review by the coal producers, the railways and the major coal consumers. The Government have not raised pit-head prices of coal after 1st July, 1975. Government do not consider it necessary to set up the proposed Committee.

Reservation Quota for S.C. and S.T. in Shipping Corporation

5679. SHRI SOMJI BHAI DAMOR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the extent to which the reservation quota laid down for SC/ST separately in Shipping Corporation is fulfilled;

(b) what is the shortfall against its existing strength for each class of service;

(c) whether there is heavy short fall;

(d) if so, what action Government contemplates to take and by what date this short fall is likely to be completed; and

(e) whether the Ministry is considering about the crash programme for filling up these vacancies, similar to that adopted by Ministry of Railways?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING & TRANSPORT (SHRI CHAND RAM): (a) to (e). The information is being collected and will be laid on the Table of the House.

Terms and Allowances for the post of Field Marshal

5680. SHRI RUDOLPH RODRIGUES: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have prescribed any terms, conditions, and specific allowances for the post of a Field Marshal;

(b) if so, what are these; and

(c) if not, what proposals, if any, are under consideration in this matter?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). Government have not prescribed any set terms and conditions or allowances for a Field Marshal. When General SHFJ Maneckshaw was promoted to the rank of Field Marshal, with effect from 1st January, 1973, he was allowed an additional salary of Rs. 500 per mensem over and above his salary of Rs. 4000 p.m., as Chief of the Army Staff. He drew this total salary of Rs. 4500 upto the end of six months leave following his relinquishment of the post of Chief of the Army Staff. Even thereafter, he was not transferred to the retired list but continues to be on the active list for life. From 15th July 1973, the Field Marshal was sanctioned—besides his normal pension of Rs. 1200 per mensem as Chief of the

Army Staff—an additional sum of Rs. 400 p.m. as special pay. He is also entitled to certain *ad hoc* pensionary reliefs granted from time to time generally to Army personnel.

Badarpur Thermal Power Station

5681. SHRI JANARDHANA POOJARY:

SHRI RAJENDRA KUMAR SHARMA:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that two of the three units of Badarpur Thermal Power Station remain out of order which may result in the serious power crisis in the capital; and

(b) if so, the remedial measures taken?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). The power requirement in Delhi is met by generation from DESU's own Power Stations and Badarpur Thermal Power Station. In the case of any shortfall in the availability of power, assistance is also taken from neighbouring power systems in the Northern Region. There is, therefore, no apprehension of any serious power crisis in the capital. Various steps are also being taken to improve the performance of generating units at Badarpur Thermal Power Station, where at present two units are working. It is expected that performance of generating units at Badarpur Thermal Power Station would improve after necessary modifications and renovations which have been agreed upon with the equipment manufacturers have been completed.

निगम की बत्तों से कुचटनाएँ होना

5682. श्री नोबिन्दा राम मिरी: क्या मौज्जुद और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली परिवहन निगम द्वारा बनाई जा रही स्थानीय बसों में बढ़ते तथा